

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 326 OF 2016

Dated: 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Damodar Valley Corporation Appellant(s)
Vs
West Bengal State Electricity Distribution Co. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya**

ORDER

Admit. Issue notice to the Respondents returnable on 08.02.2017.
Dasti, in addition, is permitted.

List the matter on **08.02.2017**. Tag to Appeal No. 268 of 2016.

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**